Fourteenth Loksabha

Session : 10
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Participants : Mukherjee Shri Pranab,Suman Shri Ramji Lal,Acharia Shri Basudeb,Tripathy Shri Braja Kishore,Pal Shri Rupchand,Atwal Shri Charnjit Singh

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Title : Statement regarding Indo-US Agreement on Nuclear and Agricultural Fields.

SHRI BASU DEB ACHARIA Sir, lakhs of people throughout the country are demonstrating against the visit of Mr. George Bush to our country. The agreement in regard to nuclear issues and other important issues concerning the interest of thousands and thousands of people of our country was finalised keeping the Parliament as well as the country in dark.

Sir, from the statement of Mr. George W. Bush, it is very much clear that this deal is in their interest. After it was finalised and signed by both the Governments, Mr. George W. Bush has said: "The Agreement is in our interest." It means, it is in the interest of America. He also said: "I am confident that we can sell this to our Congress." It is the American Congress and not the Congress Party of our country.

Sir, it is very much clear about the intention behind this. He has forced us to come to an Agreement[lh15].

Sir, he has also stated the reasons behind this Agreement. I quote what he had stated:

> "If India and China continue to grow at current rates and consume hydrocarbons the way they are, the way they are, they will drive up oil prices, hurting the American consumer.
>
> If India and China burn up fossil fuel at current rates, they will be the dirty chimneys of the world, spewing green house gases and hurting the environment. It will cost the US and the whole Western countries a lot more to staunch the damage from Katrina-like disasters. "

This Agreement is good for the US and the Western business which will have plenty to sell in India and China which is already a big buyer. These are the three reasons Mr. George W. Bush has stated to the Press after the Agreement. Not only there is an agreement in regard to nuclear issues, but also the most important agreement is in regard to agriculture. There are two agreements. One agreement has a vital bearing on more than 60 per cent of our population, that is, the 'Indo-US Knowledge Initiative on Agricultural Research and Education' and the other one is the 'Biotechnology Agreement'.

Who was present when the agreement was signed? Wal Mart and Monsanto were present. What is their interest? With these agreements, our agricultural market will be opened to the multinational corporations. What will happen to our farmers? We want to know about this. So, I demand that there should be a discussion in this House and this House should be informed, and by informing this House, the entire nation should be informed.

What is there in the agreement? Sir, a doubt has been expressed. The scientists of our country have expressed their doubts and apprehensions. This deal will, we think, definitely hurt the interests of lakhs of people of our country. This is in the interest of the United States of America as well as in the interests of the Western countries. … (*Interruptions*)

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, the country should know this. … (*Interruptions*) I am associating with Shri Basu Deb Acharia. … (*Interruptions*)

उपाध्यक्ष महोदय : आप पहले नोटिस दीजिए, तभी आपको बोलने के लिए बुलाऊंगा।

(व्यवधान)

SHRI BASU DEB ACHARIA We demand that this House should be informed immediately today itself and thereby the entire country should be informed about all the details, how and why it is being called as if an historic agreement. How this is an historic agreement? How this is historic to the people of our country when the interests of our country are being hurt? So, I demand that everything should be placed before the House, and this House should not be kept in dark. The nation should not be kept in

dark. … (*Interruptions*) The Parliament of our country has a right to know. … (*Interruptions*)

उपाध्यक्ष महोदय : आपके नोटिस देने के बाद, डिस्कशन के संबंध में डिसाइड किया जाएगा।

(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, this morning it was decided that we should invite the three Members who gave notice to speak on this issue and then we shall go ahead. This has been decided this morning in the meeting. … (*Interruptions*) I just communicate to the Deputy-Speaker and not to you at the moment.

Sir, it was decided that you would call those leaders who gave notice. After that, it is up to you to decide. But let this be exhausted.

… (*Interruptions*)

MR. DEPUTY-SPEAKER: It is not to be recorded.

(Interruptions) ...*

उपाध्यक्ष महोदय : सलीम जी, आप बैठ जाएं आपका कुछ भी रिकार्ड में नहीं जा रहा है।

(व्यवधान[m16])

MR. DEPUTY-SPEAKER: Please sit down.

… (*Interruptions*)

उपाध्यक्ष महोदय : त्रिपाठी जी, क्या आप मेरी बात सुनेंगे?

(व्यवधान)

SHRI BRAJA KISHORE TRIPATHY When will the Government respond? The Government should respond. … (*Interruptions*) The hon. Prime Minister should come and inform the House. They should say about it. It may not be today, but when? … (*Interruptions*)

*Not Recorded.

उपाध्यक्ष महोदय : इस बारे में तीन माननीय सदस्यों के नोटिस आए थे। सुबह लीडर्स मीटिंग में यह फैसला हुआ था कि जिन तीन माननीय सदस्यों के नोटिस आए हैं, उन्हें दो-दो मिनट बोलने की इजाजत दी जाएगी और अगर कोई और माननीय सदस्य बोलना चाहेंगे, तो उन्हें एसोसिएट करवा दिया जाएगा। मैं सब पार्टी के माननीय सदस्यों को समय नहीं दे सकते, यह इमपॉसिबल है। हम लीडर्स मीटिंग में जो फैसला करते हैं, हमें चाहिए कि उसे इन-स्पिरिट इम्प्लीमैंट करें।

दूसरे ईशू पर भी यह फैसला किया गया है कि जिस माननीय सदस्य का नोटिस पहले आएगा, उन्हें बोलने की इजाजत दी जाएगी और बाकी माननीय सदस्यों को एसोसिएट करवा दिया जाएगा।

......(व्यवधान)

SHRI BRAJA KISHORE TRIPATHY : When will the Government respond? That is my only point. When will the Government answer this House? This is a serious matter. The entire country is waiting to know as to what are the agreements. We should know about it. The House is in Session. (*Interruptions*) When will they inform the House? What are the subject matters of the agreement? … (*Interruptions*)

उपाध्यक्ष महोदय : आप नोटिस दीजिए।

ह्ल(व्यवधान)

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): The hon. Members are fully aware of the practice that when important agreements are signed or important visits take place, whether the guests come from outside or the hon. Prime Minister goes abroad, a statement is made on the floor of the House. It will be done. … (*Interruptions*) The visit is not yet complete. So, as per the decision taken in the morning in your Chamber, three hon. Members can make their observations and surely the hon. Prime Minister will make the statement sometime next week and the Members will have the opportunity to know all the details which they wanted to know. … (*Interruptions*)

श्री रामजीलाल सुमन उपाध्यक्ष महोदय, कल हमारे देश ने अमरीका के साथ परमाणु संधि की और यह संधि उस समय हुई जब देश की अधिकांश जनता श्री बुश के आने का विरोध कर रही थी। बुश हमलावर हैं, साम्राज्यवादी हैं। पिछले दो-तीन दिनों में जितनी मजबूती के साथ आज जनता ने विरोध किया है, उतना विरोध इस देश में पहले कभी नहीं हुआ।...(व्यवधान) देश की जनता और सदन जानना चाहता है कि क्या संधि हुई। समाचार पत्रों और टेलीविजन में जो दिखाया जा रहा है, वह विरोधाभासी है। बुश की दिक्कत समझ में आती है कि वहां कांग्रेस से उन्हें संधि पास कराना है, हमारे यहां इस तरह की कोई दिक्कत नहीं है। यह समझौता किन शर्तों पर हुआ है, क्या पाबंदिया हैं और सबसे महत्वपूर्ण बात यह है कि पिछले पांच दशकों से हमारे जो वैज्ञानिक काम कर रहे थे, उन्हें भी संदेह पैदा हुआ है। सिर्फ एटॉमिक पावर कहलाने के लिए सिविल रीएक्टर में जो कुछ होगा, उसकी भी जानकारी अमरीका को होगी।

मैं सिर्फ इतना कहना चाहूंगा कि अमरीका हमारा किस हद तक हमदर्द है, इसका अंदाजा इसी से लगाया जा सकता है कि सुरक्षा परिद में हमारी स्थायी सदस्यता का जो दावा है, उस दावे पर अमरीका एकदम खामोश है। जिस तरह देश को अंधेरे में रखकर यह समझौता किया गया है, पूरे देश में यह संदेश गया है कि यह समझौता भारत के हक में नहीं है, भारत की शर्तों पर नहीं है, अमरीका के दबाव में किया गया है। हम जरूर चाहेंगे कि प्रधान मंत्री जी वक्तव्य दें और यह सदन इस बारे में चर्चा करे।...(व्यवधान)

SHRI RUPCHAND PAL The hon. Minister of Defence has assured this House that the hon. Prime Minister will make a statement as soon as the visit is over. Since the visit is not yet over, the hon. Prime Minister will make a statement later on about the civilian and nuclear deal as also other parts of the agreement. … (*Interruptions*[R17])

Sir, because of the limitations in our Constitution, the Executive has the prerogative to enter into an international treaty and we know about the outcome later on only. That is a different matter. But the whole nation is worried and concerned as to what has actually happened in the name of civilian nuclear deal. Only the Chief of the Atomic Energy Commission has publicly stated that we can live with it. What does it mean? We do not know. Does it mean that no damage has been caused somehow? We know about the views of our nuclear scientists. Still to day we do not know about the views of other nuclear scientists who have come out publicly.

The unprecedented thing is that some high official who generally does not come to the media has come to say about the agreement on the nuclear deal by saying that the Chief of the Atomic Energy Commission must be very happy, otherwise the

deal would not have been completed. It is a very unacceptable thing. Usually it is never done when the House is in Session. The hon. Prime Minister as the Chief Political Executive will come before the House. Tomorrow is Saturday and the day after tomorrow is Sunday and the earliest we can have it is on Monday. But the people are asking us as to what has happened because the media is giving different interpretation about different things.

How far have you done? Out of 22 plants, whether 14 plants are put under safeguard? Whether our fast breeder reactor has been kept out? There is a dangerous statement made by some important quarters that actually India has been brought under NPT for all practical purposes. India has been brought under NPT which, in this House we considered to be a fraud and to be discriminatory. It is a very broad indication. It is very unequal. Ignoring the mass protests of our countrymen and defying the unanimous resolution of this House, demanding the unconditional withdrawal of the occupying U.S. and allied forces from Iraq –whether the sentiments of this House have been communicated to the U.S. President? We do not know whether this Government has communicated the unanimous sentiment of this House that unconditional withdrawal from Iraq is the first important thing. Thank you.

उपाध्यक्ष महोदय श्री इलियाज आजमी, संतोा गंगवार, ब्रिज किशोर त्रिपाठी और देवेन्द्र प्रसाद जी भी इस मामले से अपने अपने को एसोसियेट करते हैं।

श्री संतोा गंगवार (बरेली) : उपाध्यक्ष महोदय, हम इस पर कुछ बोलना चाहेंगे। अभी श्री जार्ज बुश जी की यात्रा पूरी नहीं हुई है, लेकिन उनकी यात्रा के दौरान बहुत सी बातें अखबारों में आ रही हैं। ...(व्यवधान)

उपाध्यक्ष महोदय : अगर मैं आपको बोलने का टाइम दूंगा, तो मुझे सबको बोलने का टाइम देना पड़ेगा।.....ह्न (व्यवधान)

श्री संतोा गंगवार : हमारा पक्ष भी आना चाहिए। ...(व्यवधान)

उपाध्यक्ष महोदय : आपने ही फैसला किया था कि इस विाय पर तीन लोग ही बोलेंगे।

........(व्यवधान)

श्री संतोा गंगवार : उपाध्यक्ष महोदय, अखबार वाले किस्म-किस्म की बातें कह रहे हैं। ...(व्यवधान) क्या हम आधे घंटे तक इस पर चर्चा करेंगे ? हमारा आग्रह है कि जल्द से जल्द प्रधानमंत्री जी का इस पर बयान आना चाहिए, नहीं तो रोज ही अखबारों में खबरें आयेंगी। ...(व्यवधान)

MR. DEPUTY-SPEAKER : The hon. Leader of the House has replied to your query. Please sit down.

... (*Interruptions*)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : उपाध्यक्ष महोदय, जो समझौता हुआ है, वह 70 प्रतिशत कृाि पर हुआ है। ...(व्यवधान) देश को संशय में नहीं रखा जा सकता। चलते सत्र में ...(व्यवधान)

उपाध्यक्ष महोदय : आपकी पार्टी के लीडर हैं।

.....व्यवधान)

श्री देवेन्द्र प्रसाद यादव : उपाध्यक्ष महोदय, मैं विपक्ष के माननीय सदस्य की बैंत से सहमत हूं कि उनके दौरे का कार्यक्रम जारी है। ...(व्यवधान) इस पर बाद में जवाब दिया जाये, लेकिन क्या तब तक सदन को अंधकार में रखा जायेगा? यह नीति मूलक फैसला है, अंतर्राट्रीय समझौता है। ...(व्यवधान) इस पर बयान आना चाहिए। ...(व्यवधान)

उपाध्यक्ष महोदय : गणेश जी खड़े हैं, इसलिए आप बैठ जाइये।

.....(व्यवधान)

श्री देवेन्द्र प्रसाद यादव : देश संशय में नहीं रहना चाहिए। ...(व्यवधान) यह समझौता किन-किन शर्तों पर हुआ है। ...(व्यवधान)

उपाध्यक्ष महोदय : देवेन्द्र जी, आपका रिकार्ड में कुछ नहीं जा रहा है।

.............(व्यवधान)*

उपाध्यक्ष महोदय : मिनिस्टर साहब ने आपकी बात का जवाब दे दिया है।.

............(व्यवधान)

श्री संतोा गंगवार : उपाध्यक्ष महोदय, मैं एक बात और कहना चाहता हूं कि महात्मा गांधी की समाधि पर ... (व्यवधान)

उपाध्यक्ष महोदय : इस इश्यू को मै बाद में लूंगा।

(व्यवधान)

श्री संतोा गंगवार : उपाध्यक्ष महोदय, महात्मा गांधी की समाधि पर जिस प्रकार से सर्च की गयी, उस बारे में सरकार को कुछ न कुछ जवाब देना चाहिए। ...(व्यवधान)

उपाध्यक्ष महोदय : मैंने आपसे कहा कि मैं इस इश्यू को इसके बाद लूंगा।

(व्यवधान)